

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

4. IA 3630/2024 In C.P. (IB)/712(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

**NAME OF THE PARTIES: - Pradeep Kumar Chakravarty**

**V/s**

**Mahalsa Construction Private Limited**

**IN THE MATTER OF**

**Srei Equipment Finance Limited**

**Vs**

**Avarsekar Realty Private Limited**

**Section: - 60(5), U/s 7 of the Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

**IA.No.3630/2024: -**

**Presence: -**

Adv. Rupesh Dubey h/f Adv. Abhishek Mishra

.....RP through VC.

List this matter on **23.07.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**